- (a) Thirty-third Annual Report and Accounts of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 1999-2000, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. LT. 3671/01]

REPORTS OF THE COMMITTEE ON THE WELFARE OFSCHEDULED CASTES AND SCHEDULED TRIBES

श्री श्याम लाल (उत्तर प्रदेश)ः महोदय, मैं आपकी अनुमित से अनुसूचित जाति और जनजाति के कल्याण संबंधी समिति (तेहरवीं लोक सभा)से संबंधित समिति की बैठक के कार्यवृत (हिन्दी तथा थअंग्रेजी में) सिहत निन्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में)सभा पटल पर रखता हूं: -

- (i) Fourteenth Report (Thirteenth Lok Sabha) on Action Taken by Government on the recommendations contained in the 8th Report (11th Lok Sabha) on Ministry of Railways (Railway Board) -Reservation for and employment of Scheduled Castes and Scheduled Tribes in South Central Railways.
- (ii) Fifteenth Report (Thirteenth Lok Sabha) on Action Taken by Government on the recommendations contained in the 5th Report (13th Lok Sabha) on the Ministry of Finance (Banking Division) -Reservation for and employment of Scheduled Castes and Scheduled Tribes in State Bank of Patiala and credit facilities provided by the Bank to them.

MOTION FOR ELECTION TO THE NATIONAL SHIPPING BOARD

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SHIPPING (SHRI ARUN JAITLEY): Sir, I beg to move the following Motion:-